

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 270 OF 2015**

**Dated: 27<sup>th</sup> September, 2016**

**PRESENT: HON'BLE MRS. JUSTICE RANJANA P. DESAI, CHAIRPERSON  
HON'BLE MR. I.J. KAPOOR, TECHNICAL MEMBER**

**In the matter of :**

**Renewable Energy Developers Association of Karnataka      ....Appellant(s)  
Vs.**

**Karnataka Electricity Regulatory Commission & Anr.      ....Respondent(s)**

Counsel for the Appellant(s)      :      Mr. Tarun Gulia, Proxy Counsel for  
Mr. Ananth G.Narayan

Counsel for the Respondent(s)      :      Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Saneep Rajpurohit for R-1

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **28.11.2016.**

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*ts/kt*